NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 38(ND)2016 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: Smt. Rajni Gupta & Ors. Vs. M/s Sunair Hotels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Advitya Viktam Singh

2. Sohil Kadan

ORDER

Cases have been received on transfer from Court No.I.

Re-notify CPs 38(ND) 2016 & 35(ND) 2010 on 29.11.2016 & 30.11.2016 for final disposal.

(Ina Malhotra) Member Judicial